

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 241 of 2013**

**Dated: 24<sup>th</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petronet Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi  
Ms. Nimisha Singh  
Ms. Sumiti Yadava

Counsel for the Respondent(s): Mr. Ashish Tiwari and  
Ms. Sonali Malhotra for R-1

**ORDER**

We have heard Learned Counsel for the parties in Appeal No.241 of 2013. They are directed to file their respective Written Submissions on or before 09.05.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **09.05.2014.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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